

3

O.A. No. 771 of 2011

Nagendra Prasad.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 16.11.2011

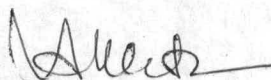
CORAM:

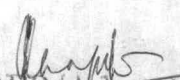
Hon'ble Shri C.R.Mohapatra, Member (Admin.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. N. Biswal, Ld. Counsel for the
applicant, who seeks to withdraw this application to file a
better one. He is permitted to do so.

O.A. is, accordingly, dismissed as withdrawn.

Mr. S.K.Ojha, Ld. Standing Counsel is,
~~however~~, present for the Respondent-railways.


MEMBER (Judl.)


MEMBER (Admin.)

RK